

(c) whether this policy has helped Air India in providing better services at lower cost; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) The number of regular/permanent staff in Air India has reduced due to non-induction by direct recruitment for more than a decade and also due to natural attrition. In order to meet the operational requirements, Air India has inducted workers on contract basis for Fixed Periods (Fixed term contract).

(b) The details of Permanent and Contractual employees as on 01.02.2020 are as follows:—

Region	Regular	Contract
Eastern Region	743	131
Headquarter	639	199
Northern Region	2669	2626
Southern Region	1286	634
Western Region	3766	812
IBO (India Based Officer Posted at foreign stations)	91	—
TOTAL	9194	4402

The engagement of contractual employment has been done in certain specified categories in certain regions.

(c) and (d) The policy has been adopted by Air India in view of non-induction of permanent staff and to meet operational requirements.

Credit facility to schedule and non-schedule airlines

2734. SHRI VIVEK K. TANKHA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the Airports Authority of India (AAI) gives credit facility to schedule and non-schedule airline;

- (b) if so, what are the rules regarding the same;
- (c) whether AAI had given credit facility to Jet Airways Private Limited and if so, under what rules/provision of law; and
- (d) what is the amount due to be recovered by the AAI from Jet Airways and the action taken by Government for the same?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) Yes, Sir. Airports Authority of India (AAI) gives credit facility to Schedule and Non-Schedule airlines.

(b) Credit facility to airlines is extended as per the approved Credit Policy of AAI.

(c) Yes, Sir. AAI had given credit facility to Jet Airways Private Limited as per the above mentioned policy.

(d) AAI has realised all its dues upto the date of suspension/stoppage of operations by Jet Airways, *i.e.* upto April, 2019 by encashing the Bank Guarantee furnished by Jet Airways.

Domestic and international airports in Tamil Nadu

2735. SHRI A. VIJAYAKUMAR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of domestic and international airports existing in Tamil Nadu;
- (b) whether Government have identified cities to develop small airports in Tamil Nadu;
- (c) if so, the details thereof; and
- (d) the reasons for not fixing any deadline for inauguration of Hosur airport in Tamil Nadu?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) Airports Authority of India (AAI) owns and manages 8 airports in Tamil Nadu out of which 4 are domestic, 3 are international and 1 customs notified airport where international flights operate.